



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI-110054**

**F.N.20/6/President/2021/LAS-VII/Leg./10036**

**Dated: 07.07.2022**

To,

Hon'ble Members,  
Delhi Legislative Assembly,  
Delhi.

**Sub: Election to the Office of the President of India, 2022- Facilities to Members of Legislative Assembly to vote in New Delhi or at the place of poll setup at any State HQ other than his own-regarding.**

Sir/Madam,

I am directed to state that the Election Commission of India vide letter No. 479/ECI/LET/FUNC/9/2022 dated 16<sup>th</sup> June 2022 has informed that in extreme cases where some MLAs may be forced to remain away from their own State on the day of the poll due to compelling and justifiable reasons and may not be able to cast their vote either at their own State Headquarters or at Parliament House, New Delhi. In order to enable such MLAs to cast vote during the current Presidential Election, the Commission has decided, in exceptional cases, to allow the MLA of any State to cast his/her vote at any State Headquarters other than his/her own if he/she applies for the Commission's permission well in advance, with full justification, in the prescribed **Request Form**.

Accordingly, any Hon'ble Member who desires to avail the aforesaid facilities, she/he may submit her/his request immediately in the prescribed **Request Form** (copies enclosed in English and Hindi), so as to reach the Election Commission of India not later than 10 days before the date of poll. It may be noted that option once made will be final and no change of such choice will allowed by the Election Commission.

**Yours Sincerely,**

**(C. Velmurugan)**

**Assistant Returning Officer/Joint Secretary (LAS)**

Telefax: 011-23890468, 23890371

Email-assemblydelhi@gmail.com

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**Request Form-B**

**Request Form from Member of Legislative Assembly of .....(Name of the State) for permission to vote at a Place of Poll in other State in Presidential Election, 2022**

From:

Shri/Smt./Km.....

Member of Legislative Assembly of .....

(Name of State/UT)

Name of the Constituency.....

(From which elected)

To

Shri Suman Kumar Das

Secretary,

Election Commission of India,

Nirvachan Sadan, Ashoka Road,

New Delhi -110001.

(Tel: 011-23052082, 011-23052145)

(e-mail id: [skdas@eci.gov.in](mailto:skdas@eci.gov.in), [president-cell@eci.gov.in](mailto:president-cell@eci.gov.in))

As I will not be able to cast my vote during the current Presidential Election, 2022, at the place of poll where I am an elector or at Parliament House, New Delhi on the date of poll for the Presidential Election, 2022, due to.....  
....., I may be permitted to vote at the following place of polling: -

Name of State/Union Territory :

City (where place of poll is fixed) :

2. If permitted by Election Commission of India, I will either produce my identity card or will have myself identified before the Assistant Returning Officer, during poll, who is the Presiding Officer at the place of poll in aforementioned State/Union Territory.

Dated:

\_\_\_\_\_  
(Signature of the Applicant)

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अनुरोध प्ररूप-ख

राष्ट्रपतीय निर्वाचन, 2022 में अन्य राज्य में मतदान के स्थान पर मतदान करने की अनुमति प्राप्त करने के लिए ..... (राज्य का नाम) विधान सभा के सदस्य से अनुरोध प्ररूप

प्रेषक:

श्री/श्रीमती/कु. ....  
..... विधान सभा का/की सदस्य  
(राज्य/संघ राज्य-क्षेत्र का नाम)

उस निर्वाचन क्षेत्र का नाम .....  
(जिससे निर्वाचित हुए/हुई हैं)

सेवा में

श्री सुमन कुमार दास  
सचिव  
भारत निर्वाचन आयोग,  
निर्वाचन सदन, अशोक रोड  
नई दिल्ली -110001  
(दूरभाष: 011-23052082, 011-23052145,  
ई-मेल आईडी: skdas@eci.gov.in, president-cell@eci.gov.in)

चूंकि राष्ट्रपतीय निर्वाचन, 2022 के लिए मतदान की तारीख को मैं -----  
----- कारणों से मतदान के स्थान जहां मैं निर्वाचक हूं या  
संसद भवन, नई दिल्ली में वर्तमान राष्ट्रपतीय निर्वाचन, 2022 के दौरान अपना मत डालने में  
असमर्थ होऊंगा, इसलिए मुझे मतदान के निम्नलिखित स्थान पर मतदान करने की अनुमति प्रदान  
की जाए:-

राज्य/संघ राज्य-क्षेत्र का नाम:  
शहर (जहां मतदान का स्थान निर्धारित है):

2. यदि भारत निर्वाचन आयोग द्वारा मुझे अनुमति प्रदान कर दी जाती है तो मतदान के दौरान  
सहायक रिटर्निंग अधिकारी, जो उपर्युक्त राज्य/संघ राज्य-क्षेत्र में मतदान के स्थान पर पीठासीन  
अधिकारी हैं, के समक्ष या तो मैं अपना पहचान पत्र प्रस्तुत करूंगा या स्वयं का अभिज्ञान करवाऊंगा।

दिनांक:

(आवेदक के हस्ताक्षर)